

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 24th September, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant
2.	Original Application No. 410/2015	Vivek Sharma Vs. State of Haryana & Ors.	Mr. Kudrat Sandhu & Mr. Suryajyoti Singh Paul, Advs. for Applicant
3.	Original Application No. 401/2015 (M.A. No. 992/2015)	Gole Park Nikat Niwasi Kalyan Samiti Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Aditya N. Prasad, Advs. for Applicant
4.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant
FOR HEARING			
5.	Original Application No.22/2014 (M.A.No.73/2014)	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Advs. for the Applicant Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Advs. For R- 2, 3, 4 & 5 Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5
6.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. for R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3. Mr. Jogy Scaria, Adv. for R-5 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. For State of Karnataka, R-10. Mr. Jogy Scaria, Reegan S. Bel, Advs. for R-11 Mr. M. Yogesh Kanna & J. Janani, Advs. for State of Tamil Nadu, R-13 Mr. Guntur Prabhakar, Adv. for Govt. of A.P., R-15. Ms. Savitri Pandey, Adv. for R-16. Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. for R-17. Mr. Kankana Arandhara, Adv. for R-18 Ms. Aprajita Mukherjee, Adv. for R-19 M. Yogesh Kanna, N. Sanka Kumaran, Advs. for State of Tamil Nadu. Ms. Aprajita Mukherjee, Adv. for State of Meghalaya. Mr. Pulkit Prakash, Adv. for State of Mizoram

7.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant. Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3 Mr. A.K.Prasaad, Adv. for R-2 & 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4 Mr. Guntur Prabhakar & Guntur P. Kumar, Advs. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. for R-9 Mr. B.V.Niren & A.K.Prassad, Advs. or R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. ALok Kumar, Adv. for union Territory Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Nikhil Nayyar, Adv. for State of Telganga Mr. Devraj Ashok, Adv.for State of Karnataka
8.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors.	-----Same As Above-----
9.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4
10.	Original Application No. 28/2013 (T _{HC})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
11.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant. Mr. Ankur Khandelwal, Adv. For R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B.V.Niren, Mr. A.K.Prassad, Advs. for R-2 & 5 Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for R-3 Mr. Kumar Anurag Singh, Adv. for R-4
12.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10

			Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. for R-15
13.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. P.B.Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y.Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13
14.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv.

Date : 24th September, 2015
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No.957/2015, M.A. No.958/2015 & M.A. No.959/2015 in Original Application No. 39/2014	Jawara Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Navneet Singh Birkh, Adv. for Applicant

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